

Office Notes, Office Memo
randum, Coram, Appearances,
Tribunal's Order of direc-
tions and Registrar's Order

Tribunal's Orders

St. 464/89

Per Tribunal

Fixed for admission on 14/8/89

Per Tribunal

~~Noted
H.S.~~

~~P.T. Abraham
Adv.~~

~~20/7
By Registrar.~~

Dated: 14.8.1989.

Mr. Abraham seeks permis-
sion to withdraw the petition
with liberty to file a fresh
application in respect of the same
subject matter in view of the
fact that the matter is still
under consideration as disclosed
by the letter No. Doccs/00589/
RR/C&B/DDGCS, dated 10.5.89
addressed to by General
Manager, Canteen Stores Depart-
ment, Bombay, (who is an the
immediate superior officer of
the petitioner), to Secretary,
Board of Control Canteen
Services, New Delhi.

Order dtd. 14/8/89
sent to parties
on 22/9/89.

~~22/9/89~~

Order dt 14.8.89 served
G.R. No 2 on dt. 23.9.89
& Applicant
28/9/89

Petition allowed to be
withdrawn with liberty to file
a fresh petition as prayed for.

P. S. Chaudhuri

(P. S. CHAUDHURI)
MIA

P.S.
(P. S. SHAM)
VC.